

GOVERNMENT OF INDIA  
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION  
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

**RAJYA SABHA**  
UNSTARRED QUESTION NO.1032  
**TO BE ANSWERED ON 28<sup>TH</sup> JULY 2023**

**RELIEF/AID FOR MANIPUR**

1032 PROF. MANOJ KUMAR JHA:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) the distribution of relief/aid sanctioned by Government to the State of Manipur in the wake of the current violence, district-wise;
- (b) whether such distribution is consistent with the number of displaced persons districtwise and if so, the details thereof;
- (c) if not, the reasons therefor;
- (d) whether any NGO has sent relief materials and if so, the details thereof and the manner of distribution;
- (e) whether any such consignment was held up by the local police and if so, the details thereof and reasons therefor; and
- (f) the manner in which aid is proposed to be distributed proportionately and equitably?

**A N S W E R**  
**MINISTER OF STATE FOR MINISTRY OF RURAL DEVELOPMENT AND**  
**CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION**  
**(SADHVI NIRANJAN JYOTI)**

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(a) to (f): On the basis of request made by State Govt of Manipur, Department of Food and Public Distribution (DFPD) vide its letter dated 30.05.2023 has allocated additional quantity of 19,803 MT of rice at MSP derived rate in view of current law & order situation for a period of 3 (three) months- June,2023 to August, 2023 to non-NFSA beneficiaries. In so far as additional allocation of 10,197 MT of rice, the State Govt has been informed that it may be taken from FCI as per extant provisions of OMSS (D) for said period June - Aug, 2023. Also, the credit facility (as requested by the State) for the aforesaid additional quantity (30,000 MT) was also made applicable for the same subject to the payment to be made by the State as early as possible. Also, DFPD has decided that sale of rice under OMSS(D) will be continued only for North-East States, Hilly States and States facing law & order situation, natural calamities, at an existing rate. Further, Ministry of Home Affairs has given approval for assistance of Rs 101 crore for management of relief camps.

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Targeted Public Distribution System (TPDS) is operated to implement National Food Security Act, 2013 (NFSA) under the joint responsibility of the Central and the State/Union Territory (UT) Governments. Central Government is responsible for procurement, allocation and transportation of foodgrains upto the designated depots of the Food Corporation of India. The operational responsibilities for allocation of foodgrains within the States/UTs, identification of eligible beneficiaries/families, issuance of ration cards to them, distribution of foodgrains to eligible beneficiaries under TPDS and supervision over and monitoring of functioning of Fair Price Shops (FPSs), etc. rest with the concerned State/UT Governments.

As per guidelines of sub-scheme for supply of foodgrains to non-governmental organisations (NGOs), supply of wheat and rice under OMSS(D) is made to Charitable/NGO etc. engaged in relief operation/running relief camps for migrant labourers/vulnerable groups due to lockdown conditions.

State Govt of Manipur has provided details of NGOs who has sent relief materials and the same has been Annexured.

As informed by State, No consignment was held up by the local police.

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ANNEXURE REFERRED TO IN REPLY TO PART (a) TO (f) OF THE UNSTARRED QUESTION NO.1032 FOR ANSWER ON 28.07.2023 IN THE RAJYA SABHA.

**Details of NGO and Relief Materials Sent**

S. N.	List of NGO	Location / Relief Camps	Relief Materials	Manner of distribution
1.	Rural Voluntary Services, Wangbal	1. Phayeng 2. Kadangband 3. Kumbi Terakhongsangbi 4. Kunmbi Central High School	Mattress, Rice Bags, Edible Oil, Potato Bags, Dal, Ngarietc	Handed over to the Club Volunteers running the camp
2.	Ford, Wangjing			
3.	SC/ST Backdora, Thoubal			
4.	WWAGS, Wangjing			
5.	IRUS, Thoubal Haokha			
6.	CDAC, Wangjing			
7.	REVIVAL Foundation Wangjing			
8.	REEDO Wangbal Part- I			
9.	ACARDO			
10.	HRROU, Sabaltongba			
11.	NIRMA Sangai Yumpham			
12.	SERDO Sangai yumpham			
13.	BDS Wangjing			
14.	RPDO Heirok			
15.	OOSHEEN, Imphal West	1. Khuman Lampak, Phayeng 2. Kumbi Terakhongsangbi	1. Undergarments for Women & Children 2. Shoes 3. Playthings and Toys	Handed Over to Volunteer & Inmates
16.	Mirage Foundation, Imphal West			
17.	New Impetus, Imphal East			
18.	New Life Foundation, Thamnepokpi	1. Sekmai Relief Camp 2. Leimaram Govt High School 3. Oinam Govt High School 4. SAI Complex Utlou 5. Phubala	Rice Bags, Edible Oil, Potato Bags, Dal, etc	Handed over to the Club Volunteers running the camp
19.	People Resource Development Association			
20.	IRCA for Transgender (Transmen) run by Ya-All at Imphal East		Free Treatment for Psychoactive Substance dependents	
21.	All 27 IRCAs funded by the Ministry of SJE, GOI		Treatment facility with services for providing individual and group counseling and therapy besides assessing the problems related to addiction	

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